

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
TP/02(AHM)2023
(CP 156 of 2014)

Proceedings under Section 7 IBC

IN THE MATTER OF:

Star Orechem International Pvt Ltd
V/s
Megha Insulations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : MS. Anushree Soni, Adv.
For the Respondent :None

ORDER

Ld. Counsel for the Respondent is served with fresh notice on 09.03.2024. However, respondent has not appeared and given one more chance.

List for further consideration on 26.06.2024.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)